

Listed on : 06.04.2017

Court No. : 1

Item : 32

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 1992 OF 2016

State of Uttar Pradesh ... Petitioner(s)
VERSUS
Godha Singh ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 4th March, 2016 when the Court was pleased to pass the following order:

"... Issue notice."

There is sole Respondent in the instant matter and Show Cause Notice was issued to the said Respondent by registered post A.D. on 16th March, 2016.

Neither A.D. card nor unserved cover containing the notice has been received back from the sole Respondent, so far.

Service of Show Cause Notice is incomplete.

The matters above-mentioned are listed before the Court of Registrar with this office report.

DATED this the 3rd day of April, 2017.

ASSISTANT REGISTRAR

COPY TO:

Mr. Rajiv Yadav, Advocate